

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 6

IA No.275/2024, IA No.287/2024, IA(I.B.C)/818 (CH)2024  
IA(I.B.C)/936 (CH)2024  
and  
CP (IB) No. 310/Chd/J&K/2023

**IN THE MATTER OF:**

J & K Integrated Textiles Park Ltd. ...Petitioner

Vs.

J & K Textorium Pvt. Ltd. ...Respondent

**Under Section:** 7, IBC 2016, 65(1), 60(5), R 11 NCLT Rules, 2016

**Order delivered on 24.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Anand Chhibbar, Senior Advocate  
Mr. Shikhar Sarin, Advocate  
Mr. Vishav Bharti Gupta, Advocate

For the Intervener-PNB and  
Applicant in IA No. 275/24: Mr. Harsh Garg, Advocate  
Ms. Ramneek Kaur Mann, Advocate

For the Shareholders and  
Applicant in IA No. 287/24: Mr. Nahush Jain, Advocate

For the Corporate Debtor: Mr. Viren Sharma, Advocate

**ORDER**

**IA No. 818/2024**

The present application has been filed for placing on record additional documents from Annexure A-1 to Annexure A-4. It is stated by Ld. Counsel for respondent/Petitioner that he has no objection if the documents are placed on record in the main Petition. Ld. Counsel for the applicant is directed to serve the copy of this

application to Mr. Nahush Jain, Advocate on behalf of Intervener-Share holder during the course of day. Thus, **IA No. 818/2024** is **allowed and disposed of accordingly** and be tagged with main petition for reference purpose.

**IA Nos.275/2024, 287/2024, 936/2024 and CP (IB) No. 310/Chd/J&K/2023**

A date is requested by Ld. Counsel for the Petitioner for making compliance of order dated 11.07.2024. Let the same be done within two weeks with a copy in advance to the counsel opposite. It is stated by Mr. Nahush Jain, Advocate for intervener/shareholder that he has made the compliance of the order dated 11.07.2024 by e-filing a detailed chart. Let the physical copy of the same be filed during the course of day. Let the matter be listed before the Regular Bench on 28.08.2024.

Sd/-  
**(ASHISH VERMA)**  
**MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti